

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:208
ANSWERED ON:12.12.2008
WAVING-OFF DEBT OF FARMERS BY BANKS QUESTION
Lagadapati Shri Rajagopal;Singh Shri Sugrib

Will the Minister of FINANCE be pleased to state:

- (a) the amount of loan waived-off so far under the debt waiver scheme, bank-wise;
- (b) whether the banks are still attaching the properties of farmers covered under the said scheme;
- (c) if so, the reasons therefor;
- (d) whether the Government has provided funds to the banks under the scheme;
- (e) if so, the details thereof?
- (f) whether the Government proposes to increase the debt relief amount from Rs. 60,000 crores; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI PAWAN KUMAR BANSAL)

(a) to (g) : A Statement is laid on the Table of the Lok Sabha.

Statement referred to in reply to Parts (a) to (g) of Lok Sabha Starred Question No. 208 to be answered on 12th December, 2008 regarding Waiving-off Debt of Farmers by Banks, tabled by Shri Sugrib Singh and Shri L. Rajagopal.

(a) : The bank-wise amount of loan waived, including the amount of relief to other farmers, under the Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme 2008 is at Annex.

(b) & (c) : No case of attachment of properties of farmers covered under the ADWDR Scheme by the banks has come to the notice of the Government.

(d) & (e) : Out of Rs. 25,000 crore to be reimbursed to the lending institutions in 2008-09 as the first instalment, so far Government has released Rs. 15,000 crore. The balance Rs. 10,000 crore will be released shortly.

(f) & (g) : As per the provisional bank-wise data received from the lending institutions, the total amount of debt waiver and debt relief is Rs. 66,569.22 crore against the initial estimate of Rs. 60,000 crore in February, 2008. The final figures will be available only after the Statutory Audit of the lending institutions.